

are in advanced stage of construction in Karnafaka. The required informa-

mation regarding original and revised dates of completion are as below:

S.No.	Name of Project	Original date of completion	Revised date of completion
1	Thngabhadra High Level Canal	1979-80	1982-83
2	Andra Project	VI Plan	1984-85
3	Chataprabha Stage-III	1984-85	VII Plan
4	Mnaprabha	1983-84	VJ Plan
5	Uper Krishna Stage-I	1986-87	1990*

* Phase-I of Stage I is likely to be completed by 1985.

(c) The State Government have taken steps to provide adequate outlays and other inputs like cement, steel and coal to complete these projects as early as possible.

Agricultural University in Rajasthan

2531. SHRI VIRDHI CHANDER JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the progress in establishing agricultural university in Rajasthan; and

(b) the reasons for not finalising this proposal up till now?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). Proposals for establishing a separate Agricultural University were included in the draft Sixth Plan of Rajasthan State with a provision of Rs. 2.70 crores during 1980-85. But during the working group discussions held at the Planning Commission, it was decided that the proposal for establishing a separate Agricultural University required further examination in con-

sultation with the I.C.A.R. and other organisations. The financial allocation for the draft Sixth Plan for the State were reduced by the Planning Commission and the proposal for establishing a separate Agricultural University was consequently dropped.

Subsequently the Chief Minister of Rajasthan wrote to the Union Minister for Planning, requesting for inclusion of the proposal for a separate Agricultural University in the Sixth Plan of the State; suggesting that in case the Planning Commission found it difficult to raise the Plan ceiling to accommodate the provision for the establishment of the agricultural university the State would adjust the allocation for the separate agricultural university within the approved Sixth Plan ceiling, by reducing allocation on other items of lesser priority.

The Union Minister for Planning suggested that the existing University of Udaipur may be renamed as an Agricultural University and the non-agricultural colleges may be separated from the existing Udaipur University and affiliated to some other University in Rajasthan. Subsequently, a meeting was held at

Delhi with the officials of the Government of Rajasthan and Udaipur University under the Chairmanship of Director-General, I.C.A.R. In that meeting, the Agricultural Production Commissioner, Government of Rajasthan, informed that the State Government had taken a decision in principle to have a separate Agricultural University. However, certain details like the location of the headquarters of the separate agricultural university and the future status of the existing non-agricultural constituent colleges after separation were yet to be worked out. Subsequently, the Agricultural Production Commissioner, Rajasthan informed the Council that a draft cabinet memo for implementation of the above decision had been prepared. No change in the situation has been communicated to the Council by the State Government thereafter.

Workload on Food Corporation of India

2532. SHRI K. RAMAMURTHY:
Will the Minister of AGRICULTURE be pleased to state:

(a) the steps that have been taken to reduce the heavy workload on the Food Corporation of India about which the Minister of Agriculture has spoken on January 17, 1981 in Madras while laying the foundation stone of the Zonal office building of Food Corporation of India; and

(b) the names of States and other organisations which have been entrusted by the Government to handle sugar and fertilisers on behalf of the F.C.I.?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH):

(a) Union Minister of Agriculture while laying the foundation stone of the Zonal Office building of Food Corporation of India on 17th January 1982 referred to the heavy workload

on the Food Corporation of India but no reduction in workload has since been made.

(b) The Corporation was specifically directed to handle imported non-potassic fertilizers and distribution of levy sugar. There is at present no question of States or other organisations being asked to handle this work on behalf of the Food Corporation.

Allotment of "Kiosks" By N.D.M.C.

2533. SHRI K. RAMAMURTHY:

SHRI R. N. RAKESH:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether three "KIOSKS" have recently been allotted by the New Delhi Municipal Committee to ineligible people;

(b) whether one KIOSK has been allotted to a minor, ignoring the claims of 104 people;

(c) if so, the details of the location of these KIOSKS and the names of allottees; and

(d) the action taken on those irresponsible officers for such mismanagement?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). No, Sir.

(c) and (d) Do not arise.

(c) and (d). Do not arise. ✓

2534. SHRI K. RAMAMURTHY:

SHRI BASUDEB ACHARYA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the States which have not provided adequate funds for slums clearance, as per the recommendations of